OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted, with immediate effect:-

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee to deliberate on the subject as regards the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986 to our department. In addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Sh. Vimal Kumar Yadav Spl. Judge (PC Act)(CBI) (Central)	Chairperson
		Sh. Vinod Kumar ASJ (North)	Member
		Dr. Kamini Lau Spl. Judge (PC Act) (CBI)(Central)	Member
2	Review Sub-Committee to improve disposals and for expediting adjudication and Arrears Committee.	Sh. Kovai Venugopal Spl. Judge (PC Act) (CBI)(Central)	Chairperson
		CMM (Central)	Member
		Sr. Civil Judge (Central)	Member
3	Lock Up Committee, Tis Hazari Courts, Delhi.	Ms. Sujata Kohli Addl. District Judge (Central)	Chairperson
		Sh. Ashu Garg CMM (Central)	Member
		Sh. Ajay Singh Shekhawat CMM (West)	Member
4	Building Maintenance Committee for Tis Hazari Court Complex, Delhi. And Committee to look into the aspects of deficiency in service of the contractor of outsourcing agency and the penalty, if any, to be imposed.	Sh. R.P.S. Teji Addl. District Judge (Central)	Chairperson
		Ms. Poonam Chaudhary ASJ (Central)	Member
		Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act) (CBI)(Central)	Member
		Administrative Civil Judge (West)	Member
		Administrative Civil Judge(Central)	Member

5	Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts.	Sh. Vimal Kumar Yadav Spl. Judge (PC Act) (CBI)(Central)	Chairperson
		Sh. Kovai Venugopal Spl. Judge (PC Act) (CBI)(Central)	Member
		Sh. Ashish Aggarwal ASJ (Central)	Member
6	Recruitment Committee dealing with the filling up of vacancy of System Analyst Group I Executive, Sr. Librarian Grade-A, Programmer Group II Executive, Assistant Programmer (Non-Gazetted) and Data Entry Operator (Grade-A)and Technical Officer (Gazette), Librarian (Non-Gazetted) and Process Server, through direct recruitment as per Rule 2(14) of DDCE Rules, 2012.	Sh. Raj Kumar Chauhan PO, Delhi Municipal Appellate Tribunal	Chairperson
		Sh. Chandra Shekhar, ADJ (New Delhi)	Member
		Sh. Kovai Venugopal, Spl. Judge (PC Act) (CBI)(Central)	Member
7	Committee to get random inspection done to check whether the persons acting as Oath Commissioners at Tis Hazari Court premises are duly authorized or not.	Sh. Murari Prasad Singh ADJ (Central)	Chairperson
		Ms. Chetna Singh ACMM (Central)	Member
		Sh. Abhilash Malhotra, MM (Central)	Member
8	Selection Committee dealing with the filling up of vacancies of System Analyst Group-I Executive (Group-A), Programmer Group-II, Executive (Group-B), Sr. Librarian Gr-A (Group-B) and Information Officer-cum-Librarian (Group-B) as per Chapter-I, Rule 2(15) of DDCE Rules, 2012.	Sh. Raj Kumar Chauhan PO, Delhi Municipal Appellate Tribunal	Chairperson
		Sh. Vinay Kumar Khanna Judge, Family Court (North-East)	Member
		Sh. Rajinder Singh, SCJ/RC (West)	Member

9	**Committee regarding Non-Functional Pay Scale Rs. 5400/-.**	Ms. Shalinder Kaur Judge Incharge, Mediation Centre, THC	Chairperson
		Sh. Pawan Kumar Jain PO-MACT (Central)	Member
		Sh. Prashant Kumar ASJ (Central)	Member
10	**Committee to prepare a report in response to the Writ Petition (Civil) No. 8353/2017 regarding non-availability of records in digitized form in District Courts.**	Sh. Ravinder Dudeja Judge, Family Court (Central)	Chairperson
		Sh. Vimal Kumar Yadav Spl. Judge (PC Act)(CBI) (Central)	Member
		Sh. Munish Markan ADJ (South)	Member
11	**Committee for Screening In supersession of earlier orders, the following Committees are hereby re-constituted, with immediate effect:-of Candidates for System Software Support L1 and L3 Posts under e-court Project**	Sh. Ravinder Dudeja Judge, Family Court (Central)	Chairperson
		Sh. Saurabh Pratap Singh Laler ADJ (Central)	Member
		Sh. Sudhanshu Kaushik CPC, Hon'ble High Court of Delhi (Included by Hon'ble High Court)	Member
		Mr. Yogesh Khandelwal PSA, Hon'ble High Court of Delhi (Included by Hon'ble High Court)	Member

12	**Committee for digitization/scanning of record & award of contract for digitization/scanning of office/judicial record of Delhi District Courts through outsource agency**	Sh. Ravinder Dudeja Judge, Family Court (Central)	Chairperson
		Sh. Kanwal Jeet Arora Addl. District Judge (South-West)	Member
		Sh. Saurabh Pratap Singh Laler Addl. District Judge (Central)	Member
		Sh. Abhilash Malhotra Metropolitan Magistrate (Central)	Member
		Ms. Ruchi Aggarwal Asrani MM (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 1789/55238 -308 /F.1(3)/Gaz/18 Dated 17 AUG 2018

Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Session Judges, all Courts Complexes, Delhi/New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Manoj Jain, Registrar, Supreme Court of India, New Delhi.
6. The Officer In-charges, Admin. Branch (I,II&III)/Recruitment Cell/General Branch/Vigilance Branch, Computer Branch (Central) Tis Hazari Courts, Delhi.
7. The AO(J)/DDO, all the Branches (Central) Tis Hazari Courts, Delhi.
8. The P.S. to the undersigned.
9. The In-charge, Lock up Tis Hazari Courts, Delhi.
10. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs)
Delhi